

House that you would have refrained from mentioning that fact here. Having mentioned it, it is your own business whether any member has brought any pressure on you or not. Having brought it up in this House we are setting up a very bad precedent in this matter. I would only request you that such references may not be made in future.

MR. DEPUTY-SPEAKER : The question was raised and Mr. Masani pointed out a certain sentence of his speech where in fact some sort of a pressure was indicated. But when a friend, even in a friendly manner, gives me some threat... (*Interruptions*).

I will not disclose the name.

SHRI BALRAJ MADHOK (South Delhi): I do not know who said it. But if anyone of us has said it to you in a friendly way that there is a feeling that perhaps you are favouring more a particular section than another, we would expect you to take it in the proper spirit and not interpret it as a threat. If anyone comes to you in your chamber and says such a thing, I do not think you should construe it as intimidating you. That way, I think nobody will hereafter come and talk to you.

SHRI SURENDRANATH DWIVEDI : May I appeal to you to close this matter? Otherwise, it may lead to unnecessary discussions and unpleasantness.

SHRI CHENGALRAYA NAIDU : Now that you have told the House about it, we want to know who has threatened you so that we may protect you. Otherwise, if they are friendly, you should not have told us about it. It would be just like a lover's quarrel and love letters being placed before the House.

SHRI HEM BARUA (Mangaldai): There should be an end to this dialogue here in the House. I do not like the idea of your disclosing who told you what in a friendly way in your chamber, as you have said. Shri Hukam Singh, when he was the Speaker also disclosed a certain matter like this. That was in relation to me. Since then, I have stopped going to the Speaker's chamber at all. I do not like MPs going your chamber and whispering things. At the same time, there should be an end to

this sort of dialogue; this is reducing Parliament to a farce.

SHRI RANDHIR SINGH (Rohtak) : On a point of order.

SHRI RANGA (Srikakulam) : I support what Shri Hem Barua has said.

If this is how you interpret what and how members talk to you in your chamber, hereafter no one will go to your chamber.

SHRI RANDHIR SINGH : On a point of privilege (*Interruptions*).

STATEMENT RE INDO-PAKISTAN TALKS ON EASTERN RIVERS

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : I lay on the Table a statement relating to Secretary-level Indo-Pakistan talks on Eastern Rivers held at New Delhi from the 15th to the 26th July 1969. [*Placed in library See. No. LT—1383/69*]

RESIGNATION OF MEMBER

(**SHRI S. S. BASI**)

MR. DEPUTY-SPEAKER : I have to inform the House that Shri S. S. Basi elected from Ferozepur, Punjab, has resigned his seat in the Lok Sabha with effect from 25th July, 1969.

SOME HON. MEMBERS : Why?

MR. DEPUTY-SPEAKER : He has been elected to the state Assembly.

RE : MOTION FOR ADJOURNMENT

SHRI HEM BARUA (Mangaldai) : I had tabled an adjournment motion on the fast by primary teachers here. I would like to know whether you have admitted it.

MR. DEPUTY-SPEAKER : Let him ask me later.

DEMANDS FOR SUPPLEMENTARY GRANTS (RAILWAYS), 1969-70.

THE MINISTER OF RAILWAYS (Dr. RAM SUBHAG SINGH) : I present a statement showing Supplementary Demands for Grants in respect of the Budget (Railways) for 1969-70.